



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.04.2025

### **NOTICE**

Please take notice that the following matters listed in the Daily Cause List of the Court – II at 02:00 PM on 28.04.2025 as **item no. 22 will now be taken up after rising of Court - IV assembled at 02:00 PM.**

| S. No. | Case No.  | Name of the parties                         | Counsel for Appellants    | Counsel for Respondents  |
|--------|---|---|---------------------------|--------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 1164 of<br>2024<br><br><b>Part Heard</b> | Axis Bank Ltd.<br>Vs.<br>Naren Sheth & Anr. | Nagarkatti Kartik<br>Uday | Asav Rajan Arpan<br>Behl |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar